

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**C.P. (IB)/41(HYD)2022**  
U/s 95 of IBC, 2016

**IN THE MATTER OF:**

Indian Overseas Bank

**...Petitioner**

**Vs**

Mr. P. Ramakrishna Rao & RCM Infrastructure Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Mr. D. Suryanarayana Raju for the petitioner present. Ld. PCS K. Devangi for the Personal Guarantor present.

List the matter on 22.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**